# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No-515/2018 in OA No-3874/2016 And CP No-542/2018 in OA No-197/2017

New Delhi, this the 09<sup>th</sup> day of September, 2019

Hon'ble Sh. S.N. Terdal, Member(J) Hon'ble Sh. A.K. Bishnoi, Member(A)

## CP No-515/2018 in OA No-3874/2016

- 1. Delhi Flood Control Mazdoor Union Through its President Udai Veer Singh Yadav S/o Soran Singh Yadav, aged 60 years R/o Flat 784, Type 1, Gulabi Bagh, Delhi-110007.
- Ramesh Kumar
   S/o Mir Singh aged 62 years
   Retd. Mate R/o 323 Vinay Enclave, Nagloi, Delhi-41.
- 3. Ishwar Singh Jayant
  S/o Rahat, aged 59 years
  Posted Mate r/o A 17 St No. 2,
  Mangoli Bistar, Delhi-93 ... Petitioners

(through Sh. Rishi Jain)

#### Versus

- 1. OP Shrivastav, CE, Zone 1 Irrigation and Flood Control Department IVth Floor, ISBT, Kashmere Gate, New Delhi.
- 2. R.K. Verma, Executive Engineer, CD IV Irrigation and Flood Control Department LM Bund Building,

Krishankunj, Delhi. ... Respondents

(through Ms. Purnima Maheshwari)

## CP No-542/2018 in OA No-197/2017

- Delhi Flood Control Mazdoor Union
   Through its President Udai Veer Singh Yadav
   S/o Soran Singh Yadav, aged 60 years
   R/o Flat 784, Type 1, Gulabi Bagh, Delhi-110007.
- Gir Raj s/o Tikam Singh Aged 58 years, working as Beldar r/o Village Khedhi dist. Gautambudh Nagar, UP.
- 3. Ram Raj, S/o Bedi Ram Aged 61 years, retired as Mate R/o K-392 Shalurpur, JJ Colony, Delhi-34.
- 4. Udham Singh, s/o Prem Chand Aged 61 years, retired as Mate R/o H.No. 641 Nathu Colony, Nathupura, Delhi-84.
- 5. Karan Singh, S/o Tara Chand, Aged 61 years, retd. Mate r/o Village Mukundpur, Delhi-84.
- 6. Sandesh, s/o late Bal Ram s/o Jage Ram, aged 61 years retd. Mate, r/o Village Kangan Hedi, Jawala, Delhi-71.
- 7. Mohd. Mateen, S/o Mohd. Abbas, Aged years, posted Mate R/o HN C-62, Gali No. 5, Chandu Nagar, Delhi-94.
- 8. Khajan Singh, S/o Shiv Charan Aged years, retired as Mate H. No. 30, Khwidas Gali Johripur Main Road, Delhi-94. ... Petitioners

(through Sh. Rishi Jain)

#### Versus

- 1. OP Shrivastav, CE, Zone 1 Irrigation and Flood Control Department IVth Floor, ISBT, Kashmere Gate, New Delhi.
- 2. R.K. Verma,
  Executive Engineer, CD IV
  Irrigation and Flood Control Department
  LM Bund Building,
  Krishankunj, Delhi. ... Respondents

(through Ms. Purnima Maheshwari)

### **ORDER(ORAL)**

Hon'ble Sh. S.N. Terdal, Member (J)

Heard.

- 2. As these CPs arise out of the order dated 06.04.2018 passed in OA No. 3874/2016 with OA No. 197/2017, as such these are heard together.
- 3. We have perused the order passed by this Tribunal on 06.04.2018, the contempt petition and the short affidavit filed by the respondents in CP No. 515/2018 in OA No. 3874/2016. In view of the contents of the affidavit, the contempt is not made out. The CP is thus dismissed. Notices are discharged.

(A.K. Bishnoi) Member(A) (S.N. Terdal) Member(J)